

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH`
KOLKATA

C.P (IB) No. 570/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18th December 2017, 10.30 A.M

Name of the Company	IAG Glass Co. Ltd.		
Under Section	10 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

(1) *Apurjita Basu & Pallavi Gandhi* *Punjali Nath and Barn* *SB*

(2) *Puja Agarwal* - *For Lakshmi Float Glass Ltd*
& Bawa Float Glass Ltd

*Adv, For Financial
creditors*

Mr. Nilay Senapati
Adv. *for* *Seashik Roadways* *SB*
Adv. for *Swati Agarwal* *SB*
18/12/2017

ORDER

Ld. Counsel for the financial creditor is present.

Ld. Counsel for corporate debtor has sought leave of the Court for serving copy of the petition on the financial creditor. Prayer is allowed. Copy of the petition may serve on all the financial creditor. Reply may be filed within 15 days with a copy in advance to the opposite party and thereafter rejoinder, if any, may be filed within 7 days with a copy in advance to the opposite party.

List it on 31/01/2018 for admission.

Sd

(Jinan K.R.)
Member (J)

Sd

(V.P.Singh)
Member (J)